

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

8. CA 86/2021 IN C.P.(CAA)/4179/MB/2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.06.2024**

NAME OF THE PARTIES:- Sandvik Asia Employees Union
IN THE MATTER OF
SANDVIK ASIA PVT. LTD

Section: 230-232 of Companies Act, 2013

ORDER

CA 86/2021 :- Senior Adv. Sanjay Singhvi a/w Rahil Fazalbhoy appeared for the Petitioner/Applicant. Adv. Ms. Sonu Bhasi, Adv. Ms. Priyam Sharma and Adv. Mr. Sparsh Mallya appeared for Respondents No. 1 & 2. Counsel for the respondents state that arguing counsel is not available, therefore, seeks time to argue the matter. List this matter on **15.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

SALAM

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)